



Year-2022-23

Service and presently working as Assistant in Bihar Vidhan Sabha. Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets AS On-29.01.2023

_	(Assets in joint name indicating the extent of joint ownership will also have to be given)						
Sr	Dogovintion	Self	Spouse Name Sanjiv Kumar Singh	Dependant- Name (Daughter) Shreyasi Singh		2 Dependant-3 Name	
1	2	3	4	5	6	7	
(i)	Cash	Rs.10,000.00	Rs. 2000.00				
(ii)	and Non- Banking Financial Companies	S.B.I. – Rs.1,36,012.39	S.B.I. – Rs.18,94,384.84				
(iii)	Bonds, Debentures and Shares in Companies,	Mutual Fund- Rs. 14,97,334.00	Mutual Fund- Rs. 45,27,130.00				
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	NSC-Rs. 100000.00	NSC-Rs. 100000.00				
(v)	Motor Vehicles (details of make, etc)	HeroMaestro (Scooty) Tata Tigor Car- XZ	Hero Honda CBZ(Bike)				
(vi)	Jewellery (details of weight and value)	Gold-270.66gm Rs.12,45,848.00 Silver-40gm Rs.2888.00 Dimond-0.19 carat	Gold-147.42gm Rs.06,67,574.00 Silver-300gm Rs.21,660.00 Dimond-0.22 carat	Gold-59gm Rs.2,71,977. 00 Silver-15gm Rs.1083.00	Gold-15gm Rs.69,045. 00		
(vii)	Other assets, such as values of claims/ interests	Mobile-(Max Pro) Old Furniture(Double Bed,Sofa,Dressing Table,Showcase,S andook) Washing Machine,Geeser, A.C	Music System, Laptop, Fridge,Cooler, Almirah, mobile- 3, T.V				

Note: Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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*. Dependant here means a person substantially dependant on the income of the employee.

B. Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

	indicated)	270000000000		or Joint Ownership	Will also have	to be
Sr. No	llogos	Self	Spouse Name Sanjiv Kumar Singh	Dependant - 1 Name	Dependant-2 Name	Dependant- Name
(i)	Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	Nil	In Village- Miyanchak, Dist Patna, Area-08 Acre 0.5Bigha Apporx. (Parental)			
(ii)	Land- Location (s)- Survery Number (s)- Measurement- Current market value	Nii	1 In Patna(Gandhi Nagar&Rajapur) Khata no33,Area- 32.05 Decimal Apporx. 2In Village- Miyanchak, Dist- Patna, Area-1.25 Bigha Approx.	V		
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	Nil				
	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Nil	1 In Patna(Gandhi Nagar&Rajapur) Khata no 33,BuiltupArea- 6299Sqft. Apporx 2In Village- Miyanchak, Dist- Patna, BuiltupArea- 875Sqft. Approx (Parental)			
	Others (such as interest in property)	Nil				

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-[Note: Please give separate details for each item]

Paeria Kumari

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/	Amount outstanding as on
(a)	(i) Loans from Banks	Department (s)	_29.01.2023
	ty seems none banks	Rs. 3,00,000.00	Rs.1,75,000.00
•	(ii) Loans form Financial Institutions		
	(iii) Government Dues :	######################################	NilNil
	(a) dues to departments dealing with government accommodation		Nii
	(b) dues to department dealing with supply of water	7000-00-00-00-00-00-00-00-00-00-00-00-00	Nil
	(c) dues to departments dealing with supply of electricity	Ph	Nil
	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Nil
(1-)	(f) Other dues, if any		Nil
	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assesment Year2022-23 Income Tax Paid Rs. 76724.00 PAN-CRJPK8324H	Nii
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		Nil
	(iii) Sales Tax [Only in case of proprietary business]		Nil
	(iv) Property Tax	*******************************	Nil

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PTS/BLA-1246
ii) Gender	:-	F (M/F)
iii) Date of Birth	;-	1 5 0 3 1 9 7 8 (DD/MM/YYYY)
iv) Class/Group	:-	B (A/B/C)
v) Cadre	;- -	Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:-	PATNA
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I hereby declare that the above details are true to the best of my knowledge and belief.

Preona Kumari

Signature: Paerng Kyman Name of Employee:- Prerna Kumari

Designation:-

, Bihar Vidhan Sabha, Patna.

Department :-

Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date: - 31.01.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Paerna Kumari